

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 590 of 2020

In the matter of:

Bank of India & Ors.

....Appellants

Vs.

**Ferro Alloys Corporation Ltd. Through Mr. Bhuban
Madan**

....Respondent

Present:

**Appellants: Mr. Rajiv Ranjan, Senior Advocate with Mr. Sudhir
Bisla, Advocate.**

**Respondent: Mr. Abhinav Vasisht, Senior Advocate with Mr. Malak
Bhatt, Advocate.**

Ms. Varsha Banerjee, Advocate for Intervener.

ORDER
(Through Virtual Mode)

22.07.2020: Since the 'Corporate Debtor' in the instant appeal i.e. 'Ferro Alloys Corporation Limited' is a party in Company Appeal (AT) (Insolvency) No. 340 of 2020 pending consideration before a Co-ordinate Bench which has heard such appeal in part, it would be appropriate to assign this appeal also to the same Bench.

Let this appeal be listed before the appropriate Bench in Court No.II on 6th August, 2020 when Company Appeal (AT) (Insolvency) No. 340 of 2020 comes up for hearing.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

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